

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4581
ANSWERED ON – 19TH MARCH, 2026**

STATUS OF COASTAL HIGHWAY

4581. SHRI APPALANAIDU KALISSETTI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has accorded in-principle approval for the proposed Coastal Highway connecting Mulapeta Port to Bhogapuram and Bheemili. passing through parts of Vizianagaram district;

(b) if so, the total approved length of the project and the estimated cost;

(c) the present status of Detailed Project Report (DPR), land acquisition, environmental and forest clearances;

(d) Whether funds have been sanctioned for the project and if so, the amount allocated and released so far;

**(e) the timeline fixed for commencement and completion of the construction:
and**

(f) the steps taken by the Government to expedite the implementation of the project?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (f) The process for preparation of Detailed Project Report (DPR) for Coastal Highway Airport road connecting Jodugullapalem Junction to NH-16

near Bhogapuram Airport via Rishikonda and Bheemili in the State of Andhra Pradesh has been taken up. The length of the project and estimated cost shall be worked out after finalization of DPR. The process for land acquisition, environmental and forest clearances shall be initiated after finalization of the alignment and approval of the project.

After completion of the DPR the project would be taken up for sanction subject to requirement of connectivity, traffic density and synergy with PM Gati Shakti National Master Plan.
